

during 1977-78 and 1978-79 was as under:—

1977-78	Rs. 9867.17 lakhs
1978-79	Rs. 11181.39 lakhs

(b) Separate figures of expenditure on Family Welfare Propaganda in rural and urban areas is not collected. The expenditure on Family Welfare Propaganda during 1977-78 and 1978-79 was Rs. 282.25 lakhs and Rs. 370.18 lakhs, and about 80 per cent of this expenditure was spent in rural areas.

(c) No.

(d) and (e). Do not arise.

Diplomatic posts lying vacant

10483. SHRI VIJAY KUMAR N. PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the particulars of the diplomatic posts in Indian Missions abroad, including those of Heads of the Missions which have been lying vacant for the

past over one year, six months and three months, separately;

(b) the reasons for the vacancies; and

(c) the number of posts of Heads of Missions manned by persons drawn from politics and services, foreign and other All India Services and the percentage of these posts manned by persons drawn from politics?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The required information is contained in the statement attached.

(b) The posts mentioned in the statement have been lying vacant for administrative reasons.

(c) Ten posts of Heads of Mission are manned by eminent publicmen and 88 from foreign, other All India Services and other services. The percentage of posts manned by the former works out to 8.8.

Statement

Statement of Diplomatic posts lying vacant in Missions abroad

S. No.	Post and Station	Lying vacant for over		
		1 year	6 months	3 months
1.	Ambassador of India, Lima	1
2.	Second Secretary, First Secretary, High Commission of India, Dar-es-Salam	..	1	..

Apart from the above, a few posts in Missions abroad of IFS Probationers who are to be posted abroad during the coming months, are lying vacant.

Indian Labour Conference

10484. SHRI VIJAY KUMAR N. PATIL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) when the last meeting of the Indian Labour Conference a tripartite body representing trade union, employees and Central and State Governments was held;

(b) what were the decisions taken in the meeting; and

(c) whether those decisions have been implemented and, if not, the reasons therefor?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA):** (a)
The last meeting of the Indian Labour
Conference was held on 22-23 October,
1971. Since then further tripartite
discussions have taken place on the
items discussed at the Conference.

(b) The main decisions related to
bringing forward a central legisla-
tion on payment of gratuity; measures
to be undertaken to safeguard the in-
terests of workers in the event of clo-
sure of industrial undertakings; ap-
pointment of a Committee to review
the entire scheme of bonus under the
Payment of Bonus Act; and others.

(c) Most of these decisions have
been implemented.

Modernisation of Ports in Maharashtra

10485. **SHRI VASANT SATHE:**
Will the Minister of SHIPPING AND
TRANSPORT be pleased to state:

(a) whether Government have a
proposal under consideration for
modernising the ports in Maharashtra
during the 6th Plan; and

(b) if so, please furnish important
details of the proposal received/under
considerations/analysed for develop-
ment of ports, port-wise in Maharash-
tra, and the allocation of funds made
for 1978-80, and details of expenditure
incurred during 1978-79 project-wise?

**THE MINISTER OF STATE IN-
CHARGE OF THE MINISTRY OF
SHIPPING AND TRANSPORT
(SHRI CHAND RAM):** (a) and (b).
There is only one Major Port in Ma-
harashtra, namely Bombay Port. For
the Plan period 1978-83 a provision of
Rs. 71.06 crores has tentatively been
agreed to for Bombay Port. This in-
cludes a sum of Rs. 25 crores for
Nhava-Sheva.

The important schemes to be imple-
mented by the Bombay Port during
the Plan period are:—

- (i) 4th Oil Berth at Butcher
Island.

- (ii) Purchase of an additional
floating crane.

- (iii) Purchase of cargo/container
handling equipment.

- (iv) Purchase of 2 high-powered
bollard pull tugs.

- (v) Housing facilities for staff.

A sum of Rs. 5.41 crores has been
incurred by the Bombay Port on Plan
works during 1978-79 and an amount
of Rs. 8.97 crores has been allocated
for this Port for the year 1979-80.

2. Ports, other than Major Ports,
figure in the Concurrent List of the
Constitution and the responsibility
for their development vests in the
State Governments concerned. How-
ever, loan assistance has been given
in the past to the Maritime State Gov-
ernments for development of minor
ports selected on the basis of one
minor port from each Maritime
State. The Port selected for the pur-
pose from Maharashtra was Bhag-
wati Bunder (or Mirya Bay) for
which loan assistance totalling Rs. 107
lakhs was released in favour of the
State Government in the IV and V
Plan periods. The development of
minor ports in the Plan period 1978-83
would form part of the States' Plans.
No loan assistance under the Central-
ly Sponsored Sector is envisaged for
their development during the period
1978-83.

**Indian Railway Technical Know-how
to Foreign Countries**

10486. **SHRI VASANT SATHE:**
**SHRI VIJAY KUMAR N.
PATIL:**

Will the Minister of RAILWAYS be
pleased to state:

(a) the number of countries during
the past two years who have sought
technical skills and know-how from
the Indian Railways;